

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 18th February, 2016

No.HC.VII-115/2015/ 739 /A. In the interest of administration, Smti Panchali Baruah, Lower Division Assistant (LDA), Office of the District and Sessions Judge, Morigaon, is transferred against the vacant post of Lower Division Assistant (LDA), Office of the District and Sessions Judge, Kamrup, Amingaon.

Smti Baruah will join at her new place of posting immediately.

(N.B. The seniority of Smti Panchali Baruah will be decided by the District and Sessions Judge, Kamrup, Amingaon, on the basis of her initial date of joining in the service. Further, the concerned employee will not be entitled to claim TA and DA as the transfer is made on her request.)

By Order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-115/2015/ 740 - 751 /A.

Dated 18.02.2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Morigaon. He is requested to release Smti Panchali Baruah in order to enable her to join at her new place of posting immediately.
4. The District and Sessions Judge, Kamrup, Amingaon for information and necessary action.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
10. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/Registrar (Establishment), Gauhati High Court, Guwahati.
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
12. Smti Panchali Baruah, Office of the District and Sessions Judge, Morigaon.


REGISTRAR (VIGILANCE)

18/2/2016